Sr.

No.

Declaration of Assets and Liabilities

Years 2024-2025

Dependant-2

Name

Dependant-3

Etc.Name

Nil

Nil

Nil

Nil

Nil

Nil

ABHISHEK KUMAR, son of SRI KAPILESHWAR RAM

years, belonging to ASSISTANT SECTION OFFICER service and presently working as BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Spouses

Name (s)

Dependant-1

Name

Nil

Nil

Nil

Nil

Nil

Nil

Details of movable assets

Description

Motor Vehicles

(details of make,

Jewellery (give

details of weight

and value)

Other assets, such as values of

claims/Interests

etc.)

(xii)

(xiii)

(xiv)

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

SIMPY SAURAV ARNAB AASHI (viii) Cash 10,000/-(ix) Deposits in SBI, BIHAR VIDHAN Banks, Financial MANDAL, PATNA Institutions and SAVING ACCOUNT -Nil Nil Nil Non-Banking RS. 50,000/-Financial Companies (x) Bonds, Debentures and Nil Nil Nil Nil Shares in companies (xi) Other financial LIC - ANNUAL -42790/-Institutions, NSS, Nil Nil Nil Postal Savings, LIC Policies, etc.

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4 WHEELER-

Self

Note: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

TV

Abuished Kyrns

Nil

GOLD 120 GRAMS

SILVER- 80 GRAMS

Nil

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(vi)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(vii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
viii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ix)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(x)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as
(c)	(i) Loans from Banks	LIC HOUSING FINANCE	45,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Abulstuf Kyner 11/2/2025

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(d)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	Ni1	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

c. Personal Detail

GPF/CPF/PRAN No.	:- 110084651411									
Gender	:-	Λ	1	(N	M/F)					
Date of Birth	:-	0	5	1	2	1	9	9	1	(DD/MM/YYY)
Class/Group	:-	В		(A	/B/C)					
Cadre	:-	AS	SISTA	NT S	ECTIO	ON O	FFICE	R, BII	HAR V	/IDHAN SABHA, PATNA
			Name S Bil	11					ative S	Service,
Home District	:-	PAT	TNA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Abhistrak Kyney

Name of Employee : ABHISHEK KUMAR

Place: PATNA Designation: ASSISTANT SECTION OFFICER

Date: 11/2/2025 Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.